

(9)
Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Dated : This the 15th day of April 2002

Original Application 1169 of 1994.

Hon'ble Mr. Justice RRK Trivedi, VC
Hon'ble Maj Gen KK Srivastava, AM.

Sri S.C. Suri, S/o Sri W.D. Suri,
R/o Qr. No. E-1, Hathibarkala Estate, Survey of
India, Dehradun and at present working as Dy. Director,
Map Publication Directorate, Survey of India,
Hathibarkala, Dehradun.

... Applicant

By Adv : Sri A.K. Gaur

Versus

1. The Union of India, represented through the Secretary, to the Govt. of India, Ministry of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi.
2. The Surveyor General of India, Survey of India, Hathibarkala, Dehradun.

.... Respondents

By Adv : Sri S. Chaturvedi.

O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, VC.

By this OA filed under section 19 of the AT Act, 1985, the applicant has challenged the seniority list of Dy. Director (Junior Administrative Grade) as on 1.11.1993 issued by respondent no. 2 on 8.12.1993 (Ann 1). He has also challenged the order dated 7.7.1993.

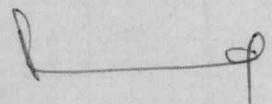
(10)

2.

2. It is not disputed that the applicant retired on 30.6.1995 and the matter of seniority is no more relevant for the applicant and the OA ^{as has been} is rendered infructuous. The OA is accordingly dismissed as infructuous. No cost.



Member (A)



Vice-Chairman

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